

(b) whether the Archaeological department has taken any note of the complaints; and

(c) if so, how much amount has been incurred by the department on repairs in each year during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

A complaint was received from the Panhala Giristhana Nagarpalike, Panhala in 1985.

(b) Yes, Sir .

Repairs to the tune of Rs. 19,994/- were carried out during the years 1985-86 and 1986-87.

(c) No conservation works were carried out during the last three years. However, an allocation of Rupees One Lakh has been made for the conservation of the fort during 1990-91.

[*Translation*]

### **New Industrial Policy**

1019. SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission is formulating any new industrial policy for balanced industrialisation in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-

GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir. The Planning Commission formulates the overall economic policy as the Approach to the Eighth Plan.

(b) Does not arise.

[*English*]

### **Clearance to Proposal for Setting up of Industries**

1020. SHRI NAKUL NAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether some proposals for setting up of industries have been pending environmental clearance with the Union Government since long;

(b) if so, the details thereof, state-wise; and

(c) the steps taken to expedite the clearance to those projects?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) and (b). There are 13 proposals which have been pending environmental clearance for more than three months. The details may be seen in annexed Statement.

(c) In order to expedite the clearance to these projects, it has been stipulated that complete information should be made available to the Department. In case the proposals are incomplete, the gaps in information are immediately brought to the notice of the project proponents who are given specific time for furnishing requisite information. In case information is not received with the stipulated time, the proposals are rejected on ground of non-furnishing information.

**STATEMENT**

*List of Industrial Projects Pending Environmental Clearance as on 31st July, 1990.*

**ANDHRA PRADESH**

1. N-Paraffins Project of Hindustan Petroleum Corporation Ltd. at Vishakhapatnam.

**BIHAR**

2. Reconstruction of converters of Bokaro Steel Plant of Steel Authority of India Ltd.

**GUJARAT**

3. Setting up of 8000 TPA Polyester filament yarn of Petrofills Corporation Ltd. at Naldhari, Bharuch.

**KERALA**

4. Ammonia Plant Replacement of Fertilizers and Chemicals Travancore at Udyogamandal.

**ORISSA**

5. Orissa Sands Complex of Indian Rare Earth Ltd.
6. Smelter Plant of National Aluminium Co. Ltd. at Angul.

**KARNATAKA**

7. Refinery and Petro-chemicals Complex of Mangalore Refinery and Petro-chemicals at Mangalore.

**MAHARASHTRA**

8. Dimethyl Formamide of Rashtriya

Chemicals and Fertilisers Ltd at Thal.

9. MDI Project of Hindustan Organic Chemicals Ltd at Rasayani.
10. NQP Development in Bombay High North of Oil and Natural Gas Commission.

**TAMIL NADU**

11. Development of PY-3 Oil/Gas Field at Cauvery Basin of Oil and Natural Gas Commission.
12. Viscose Staple Fibre Expansion of South India Viscose Ltd.

**WEST BENGAL**

13. Cement Grinding Plant at Madhukunda and Slag Renovation at Burnpur of Damodar Cement and Slag Ltd.

[*Translation*]

**Kendriya Vidyalayas in Delhi**

1021. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) the total number of Kendriya Vidyalayas in Delhi and the number of students on rolls in each Vidyalaya;

(b) whether proper arrangements of buildings and teachers exist for these students; and

(c) if so, the arrangements being made to remove the shortage of buildings and teachers therein?